



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/3534/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 28th June 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter dtd. 17.06.2019.

Sir,
With reference to the above, I am directed to inform you that, your prayer for ex post facto grant of casual leave on 15.06.2019 along with station leave permission w.e.f. the morning of 15.06.2019 till the morning of 17.06.2019 has been allowed.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2011/3535 / dated 28.06.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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